

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 312 OF 2017 &
IA NO. 1088 OF 2017**

Dated : 17th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**The Singareni Collieries Company Limited ... Appellant(s)
Vs.
Telengana State Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Soumya Singh

Counsel for the Respondent(s) : Mr. C. Kannan
Mrs. D. Bharathi Reddy for R-1

Sri Harsha Peechara
Mr. Ashish Tiwari for R-2 & 3

ORDER

The matter did not reach the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **19.08.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

vr/kt